

Proposed Bill on Free Legal Aid to the Poor

4553. SHRI P. G. MAVALANKAR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have since decided to bring before Parliament a bill providing for free legal aid to poor, as per the assurance given by him during the course of discussion on a private Members' Bill during the last Session of Lok Sabha; and

(b) if so, when will it be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY): (a) and (b). The report of the Legal Aid Committee is under examination. Some of the recommendations of the Committee will be incorporated in the Civil Procedure Code Bill which is likely to be introduced during the current Session.

Reports about Corruption in Lower Courts and High Courts

4554. SHRI BIBHUTI MISHRA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether justice in Lower Courts and in some cases in various High Courts is given under corruption;

(b) whether Government have any report about it from their own confidential and secret sources; and

(c) if so, remedial measures so far taken in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) to (c). Government have no knowledge of corruption in the Courts, nor have they received any report about it from confidential and secret sources. Sometimes, complaints are received alleging corruption which in most cases

are either anonymous or pseudonymous. Even so, such complaints are forwarded to the appropriate authority for enquiry and necessary action.

Allotment of Mutton Tallow of Kerala Soaps and Oils Ltd.

4555. SHRI C. H. MOHAMED KOYA: SHRI RAMACHANDRAN KADANNAPPALLI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Minister of Industries, Kerala has approached the Central Government for allotment of 1340 tons of mutton tallow to the Kerala Soaps and Oils Ltd; and

(b) if so, steps taken thereabout?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). The Minister of Industries, Kerala, requested for an allotment of 1340 tonnes of mutton tallow to Kerala Soaps and Oils Limited, Calicut required for their soap manufacturing capacity of 4,300 tonnes/year. As the licensed capacity of the undertaking for the manufacture of soaps is only 700 tonnes/year, mutton tallow has been released through the State Trading Corporation as per policy on the basis of the above licensed capacity.

Protection Scheme for Erosion by Ganga at Murshidabad

4556. SHRI B. K. DASCHOWDHURY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Planning Commission has finally approved the protection scheme of erosion by Ganga at Murshidabad; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) No. Sir.